

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.31/BB/17	-	For Compliance	271/272	Godrej Tyson Foods Ltd., Vs BJN Hotel Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is absent. Petitioner is also called, absent. No representation for petitioner. The matter is being listed from time to time for compliance of some objections. Objections are not complied.

Since two adjournments, counsel is absent. No representation. Today, the matter is listed as a last chance for complying the objections. Even today, none appeared for petitioner. Objections are not complied. It appears the petitioner is not interested in prosecuting the case.

The petition is, therefore, deserves to be rejected for non-compliance.

The petition is rejected for non-compliance.


MEMBER (J)


MEMBER (T)